

HIGH COURT OF TRIPURA
AGARTALA

NoF.40(1)–HCT/Judl/Roster/2018/ 11425 20th December, 2018

N O T I F I C A T I O N

It is hereby notified that **from 2nd January, 2019 onwards**, at first the cases from the 'Consolidated list of cases (Single Bench matter) upto the year 2014 (**Single Bench List-I**)', notified on 19.12.2018, shall be listed before the Hon'ble Court for disposal; and only after all the cases are disposed of from that list, the cases from the 'Consolidated list of cases (Single Bench matter) of year 2015 (**Single Bench List-II**)', notified on 19.12.2018, shall be listed before the Hon'ble Court for disposal. After disposal of all the cases from the Single Bench List-II, the cases from the 'Consolidated list of Criminal Appeal (Jail) (Single Bench matter) of the years 2016–2018 (**Single Bench List-III**)', notified on 19.12.2018, shall be listed before the Hon'ble Court for disposal. Regarding listing of the cases from the Consolidated list of cases (Division Bench matters) (**Division Bench List-I/Division Bench List-II/ Division Bench List-III**), notified on 19.12.2018, similar method shall be followed.

Listing of cases from the aforesaid Consolidated Lists (Single Bench as well as Division Bench) shall invariably be done serially with effect from **2nd January, 2019** regardless of the fact that cases are fixed by the Hon'ble Courts on different dates.

By order,

Sd/–

(D. Debbarma)
I/C. Registrar (Judicial)

NoF.40(1)–HCT/Judl/Roster/2018/ 11426-50 20th December, 2018

Copy to: –

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
04. The Advocate General, Tripura, Agartala;
05. The Secretary, High Court Bar Association, Agartala;
06. The Secretary, Tripura Bar Association, Agartala;
07. The Assistant Solicitor General of India, Govt. of India, High Court of Tripura, Agartala;
08. The Public Prosecutor, High Court of Tripura, Agartala;
09. The Govt. Advocate, High Court of Tripura, Agartala;

10. The Registrar (Vigilance), High Court of Tripura, Agartala;
11. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
12. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
13. The Joint Registrar, High Court of Tripura, Agartala;
14. All the Deputy Registrars, High Court of Tripura, Agartala;
15. The Chief Librarian, High Court of Tripura, Agartala;
16. The Personal Assistant to the Registrar General, High Court of Tripura, Agartala;
17. All the Assistant Registrars, High Court of Tripura, Agartala;
18. The System Analyst, High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
19. All the Superintendents, High Court of Tripura, Agartala;
20. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
21. The Court Master(s), High Court of Tripura, Agartala;
22. The Bench Clerk(s), High Court of Tripura, Agartala;
23. All the Bench Sections, High Court of Tripura, Agartala,
24. Notice Board of the Court-house; and
25. Order File.


I/C. Registrar (Judicial)